

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Paramount Wheels Private Limited Date of Commencement of Liquidation: 25-01-2022; List of Stakeholders as on Date: 23-01-2023; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				10867191				NA
2	Liquidation costs incurred till date				2066090				NA
3	Secured financial creditors	2	266355647	2	262483223		3872424		Annexure 3
4	Unsecured financial creditors	4	149303808	4	149153249		150559		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	712053	3	712053				Annexure 6
7	Operational creditors (Government Dues)	3	138608708	3	138608708				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	42129461	26	34699829		7429633		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		38	597109677	38	598590343		11452616		